

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, SHOPIAN

To

The Worthy Registrar Computers,
Hon'ble High Court of J&K,
Srinagar.

No 470 / PDJ/SPN

Dated: 25-09-2020

Subject: Issues Pertaining to Data on NJDG.

Sir,

With reference to the subject cited above vide your communication no: 1291/CPC/K , dated 23-09-2020, it is to submit your good self that the following cases which were listed on Sundays have been proceeded to next date .Both the parties have been informed through their counsels via telephonically and SMS.

S.No	Name of The Court	Title of the Case	Earlier date listed on Sunday	Next Date
1	Sub-Judge/CJM Court Shopian	Riyaz Ahmad Wagay and anr Vs Arshid Ah Seh (Misc Application)	06-09-2020	06-10-2020
2		Faheem Ashraf vs Mohd Ashraf Wani (Execution)	06-09-2020	25-09-2020
3		Naima Jan vs Sajad Ah Wani (Execution)	06-09-2020	26-09-2020
4		Riyaz Ah Wagay and anr vs State (Bail App)	06-09-2020	18-09-2020
5		Ab Gani Bhat vs State (Civil Suit)	06-09-2020	15-09-2020
6		Mohd Hussain Wani vs State (Misc Application)	13-09-2020	03-10-2020
7		Takeeda Tariq and Ors vs Tariq Ah Malik (Execution)	20-09-2020	01-10-2020
8		Mst Tabasum Nazir vs Showkat Ah Itoo (Domestic Violence)	20-09-2020	01-10-2020
9		Mst Tabasum Nazir vs Showkat Ah Itoo (App us 488 Crpc)	20-09-2020	01-10-2020


Pr. Distt & Sessions Judge
Shopian